

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 697
TO BE ANSWERED ON FEBRUARY 06, 2020
UNAUTHORISED COLONIES OF DELHI

NO. 697 SHRIMATI PRATIMA MONDAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the current status of unauthorised colonies of Delhi;**
- (b) whether the Government has completed the entire online procedure for authorisation of the said colonies; and**
- (c) if not, the reasons behind the delay and the expected time by which the whole process will be completed?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a)to(c): The Government of India has launched a scheme named Prime Minister- Unauthorised Colonies in Delhi Awas Adhikar Yojna (PM-UDAY) for conferring ownership rights to the residents of 1,731 unauthorised colonies in Delhi. The public user interface of the PM-UDAY e-Portal for receiving applications online is complete.
